

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/375/KOB/2022 in IBA/11/KOB/2020
SECTION	49, 60(5)(C) IBC R/W REG 35(A) IBBI
NAME OF PARTIES	ANNIE ABRAHAM (LIQUIDATOR) OF MIR REALTORS PVT LTD V/S ARUN KUMAR KARERAT & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	A. KEVIN THOMAS, NIDHI SAM JOHN
RESPONDENTS ADVOCATE/ PROFESSIONAL	K S R & CO.

29 April 2024

O R D E R

IA(IBC)/375/KOB/2022 in IBA/11/KOB/2020

Learned Counsel, Mr. A Kevin Thomas appears on behalf of the Liquidator through virtual mode. Learned Liquidator, Ms. Annie Abraham is physically present in court. Learned Counsel, Ms. Srinithi appears virtually on behalf of the respondents.

List this matter for further consideration on **03.06.2024**.

IA(IBC)/377/KOB/2022 in IBA/11/KOB/2020

List this matter for further consideration on **03.06.2024**.

IA(IBC)/106/KOB/2024 in IBA/11/KOB/2020

Learned Counsel, Mr. Gaurav Raj Shrawat appears on behalf of the Applicant through virtual mode. Learned Counsel, Mr. A Kevin Thomas appears on behalf of the Liquidator through virtual mode. Learned Liquidator, Ms. Annie Abraham is physically present in court.

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At the request of the counsel appearing for parties, list this matter for further consideration on **03.06.2024** before the Regular Bench.

IA(IBC)/498/KOB/2023 in IBA/11/KOB/2020

Learned Counsel, Mr. M A Shaji appears on behalf of the Applicants through virtual mode. Learned Counsel, Mr. A Kevin Thomas appears on behalf of the Liquidator through virtual mode. Learned Liquidator, Ms. Annie Abraham is physically present in court.

List this matter for further consideration on **03.06.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**JYOTI KUMAR TRIPATHI
MEMBER (JUDICIAL)**